

Harassment of LPG Consumers by Dealers in U.P. 113

4291. SHRI YUSUF BEG: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the LPG consumers of "Indane" in Uttar Pradesh are being harassed by the dealers;

(b) if so, the details and the reasons therefor; and

(c) the steps taken by Government in this direction?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) Indian Oil Corporation has reported that they have not come across any complaint of harassment of 'Indane' customers by their distributors in Uttar Pradesh.

(c) Such complaints, if any, lodged with the concerned authorities are investigated and appropriate action is taken in accordance with the Marketing Discipline Guidelines.

Passenger facilities and rail lines on Bhavnagar Division

4292. SHRI SHASHIBHAI JAMOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chamber of Commerce and Industries of Bhavnagar and other organisations of Bhavnagar district have represented during the last five years for construction of Bhavnagar—Tarapur broad gauge railway line;

(b) if so, the details thereof and action taken thereon; and

(c) when the said broad gauge line is likely to be constructed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c) A survey was taken up for the 150 km long BG line. The

survey revealed poor traffic prospects; as such there is no proposal to take up construction.

TA/DA Expenditure on Airbus A-320 Investigation 114

4293. SHRI P. R. KUMARA-MANGALAM: Will the Minister of CIVIL AVIATION be pleased to state the expenditure incurred on account of T.A. and D.A. and other expenses by Government on investigation of Airbus A-320 crash at Bangalore?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): An amount of Rs. 4 lakhs has been placed, till date, with the Court of Inquiry for incurring expenditure in relation to staff salaries, office expenses, TA, DA etc. The Court of Inquiry has not completed the task as yet.

[Translation] 114

Expenditure incurred on replacing Loco by Air India

4294. SHRI KANKAR MUNJARE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total expenditure incurred by the Air India on replacing logo of aircraft and the amount spent on each aircraft; and

(b) the reasons for changing the logo?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The total expenditure incurred on aircraft of Air India till 31st March, 1990 was Rs. 2.90 crores. Air India is an international airline and to meet the stiff competition from other carriers who have deployed more modern and newer aircraft, replacement of outdated cabin equipment and change of Colour Scheme, etc. were necessary to provide better image of the airline and to attract more passengers.